

DIVISION BENCH
COURT - II

S-20

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/64(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	VINEET BAGARIA VS TEA KRAFTS INDIA PRIVATE LIMITED
UNDER SECTION	SEC. 97(1)

Appearance (via video conferencing/physically)

Ms. Arti Vyas, PCS] For the Petitioner

Mr. Arun Kumar Jaiswal, CS] For the Respondent

ORDER

1. Learned Authorized Representative for the Petitioner present. Learned Authorized Representative for the Respondent present.
2. Heard. **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**